

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI P. V. RANGAYYA NAIDU):

(a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The Government has not selected any companies for making bids for a share of the Indian Telecom Market. The Government has also not set any deadline for any multinational for any Telecom product.

**Construction of MTNL Office at
Ghatkopar, Bombay**

2307. SHRI SUBRAMANIAN
SWAMY: Will the Minister of COM-
MUNICATIONS be pleased to state:

(a) whether there is any proposal under Mahanagar Telephone Nigam Limited, Bombay's consideration to construct its administrative office at Ghatkopar, Bombay, for the benefit of the subscribers of Eastern Suburbs;

(b) if so, what are the details thereof; and

(c) by when the project is likely to be completed?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI P. V. RANGAYYA NAIDU):

(a) Yes, Sir.

(b) There is a proposal for construction of an Administrative office at Nityananda Nagar, Ghatkopar (East) Bombay with Floor area of 41395 Sq. feet.

(c) The project is planned to be completed during 8th Plan, subject to approval of drawings by Municipal Authority.

**Work Orders for New Telephone
connections in Bombay**

2308. SHRI SUBRAMANIAN
SWAMY: Will the Minister of COM-
MUNICATIONS be pleased to state:

(a) the number of Work Orders for new telephone connections that were issued by Mahanagar Telephone Nigam Limited, Bombay, since 1st January, 1991;

(b) the number of telephone connections which have since been installed;

(c) the number of new lines that have not been installed in spite of the Work Order being more than 30 days old; and

(d) the number of cases where the work order has been pending for more than six months?

THE DEPUTY MINISTER IN THE
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(SHRI P. V. RANGAYYA NAIDU):

(a) Sir, 86592 work orders for new telephone connections were issued by MTNL Bombay from 1st January, 1991 to 11-12-1991.

(b) Out of the above 60826 Telephone connections have since been installed.

(c) 12726 work orders for new connections are pending for more than 30 days.

(d) 3782 work orders are pending for more than 6 months.

Aangdia Courier Service

2309. SHRI PRAMOD MAHAJAN:
Will the Minister of COMMUNICA-
TIONS be pleased to state:

(a) whether the Government's attention has been drawn to the judgement of Bombay High Court, Nagpur Bench declaring 'Aangdia Courier Service' as illegal; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATIONS
(SHRI P. V. RANGAYYA NAIDU):

(a) and (b) Yes, Sir. A newspaper report on the Judgement has come to notice. The court's order is awaited.